

## FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR TRIPURARI PROPERTIES PVT LTD		
Operating in financial activities at Kolkata, West Bengal		
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No	TRIPURARI PROPERTIES PRIVATE LIMITED CIN : U70109WB2008PTC125328 PAN AACCT9675P
2	Address of the registered office	4, DR. RAJENDRA PRASAD SARANI, 3RD, FLOOR, ROOM NO. 303, KOLKATA Kolkata WB 700001 IN
3	URL of website	NO WEBSITE
4	Details of place where majority of fixed assets are located	NO FIXED ASSETS
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	NO REVENUE IN YEAR 2022-23
7	Number of employees/ workmen	NO EMPLOYEE
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at <a href="mailto:cirp.tripurari@gmail.com">cirp.tripurari@gmail.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at <a href="mailto:cirp.tripurari@gmail.com">cirp.tripurari@gmail.com</a>
10	Last date for receipt of expression of interest	30 June, 2023
11	Date of issue of provisional list of prospective resolution applicants	2 July, 2023
12	Last date for submission of objections to provisional list	7 July, 2023
13	Process email id to submit EOI	<a href="mailto:cirp.tripurari@gmail.com">cirp.tripurari@gmail.com</a>

DATE : 15.06.2023

PLACE: KOLKATA



*Pankaj*  
PANKAJ KUMAR KEDIA - RESOLUTION  
PROFESSIONAL

IBBI/IPA-001/IP-P01037/2017-2018/11710

1, R N Mukherjee Road, 5th Floor, Room no. 4, Kolkata:  
700001

FOR TRIPURARI PROPERTIES PVT LTD